

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 162

Dated the 6th July, 2023

No. HCM/1/96/BENCH/

Hon'ble The Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters during the ensuing Summer Vacation starting from 10th July, 2023 to 21st July, 2023 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
18 th July, 2023	Hon'ble Mr. Justice A. Guneshwar Sharma

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be allowed to be filed till 12:00 Noon of 17th July, 2023 (Tuesday). They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-

**(OJESH MUTUM)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 6th July, 2023**

No. HCM/1/96/BENCH 12972-90

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The P.S to Hon'ble Mr. Justice A. Binol Singh, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Govt. of Manipur.
5. The P.S to Registrar General, High Court of Manipur.
6. The Govt. Advocate, Govt. of Manipur.
7. The Asst. Solicitor General of India.
8. The Registrar, Admin & Vigilance, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Jt. Registrars, High Court of Manipur.
12. All the Deputy Registrars, High Court of Manipur.
13. All the Assistant Registrars, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned File.


02/07/23
REGISTRAR (JUDL.)